

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH COURT VI

Item No. 04

IA(I.B.C)/ 549(MB)2024 IA(I.B.C)/ 3594(MB)2022 IN C.P.
(IB)/1113(MB)2022

CORAM

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **25.04.2024**

NAME OF THE PARTIES : **Central Bank Of India**

Vs

Future Corporate Resources Private
limited

For FC : Adv. Amir Arsiwala a/w Adv. Abdullah Qureshi & Adv. Shradha Patil i/b India Law LLP

For CD : Adv. Ankit Lohia a/w Adv. Petrushka Dasgupta, Adv. Kewal Budhdev i/b Link Legal

Section 7 of IBC

ORDER

Heard both the Counsel for FC and CD in part. **List on 07.05.2024 for further hearing.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)
//SMM//

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)